

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3793
ANSWERED ON:05.08.2014
LOW PRICE OF SUGARCANE
Dubey Shri Satish Chandra

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the sugarcane farmers of Madhubani and surrounding region of Bihar are forced to sell their produce to the middlemen at a very low price due to absence of mills in the region;
- (b) if so, whether there is any proposal to set up a sugar mill in the area for the benefit and upliftment of poor farmers; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a): At present there is no running sugar factory in the district of Madhubani in Bihar. The disposal of sugarcane produced during the sugar season 2013-14 was ensured by the State Government through cane purchasing centre at Ranti Chowk of Riga Sugar Company.

(b) & (c): The Central Government with a view to encourage setting up of new sugar mills in the country has de-licensed the sugar industry. The Entrepreneurs are free to set up new sugar mills at their preferred locations subject to compliance of rules and regulations of the Central/State Government. No proposal has been received to set up new sugar mills in Madhubani and its surrounding region of Bihar.